



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 21-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/580//2018  
NAME OF THE PETITIONER(S) : NUTRA SPECIALITIES PVT LTD  
NAME OF THE RESPONDENT(S) : NURAY CHEMICALS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Nuray chemicals (P) Ltd Corporate Dept	G. Padmanabha Counsel for Corporate Dept	
2.	K. BALAGANESH for M/s. GENCON + ASSOCIATES Counsel for Operational Credit.		

**ORDER**

Counsel representing both the parties are present. At request of both sides, matter is adjourned for hearing submissions. **Put up on 23.08.2018.**

<sup>54.</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>5 Sel</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

knp